

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 394 OF 2010

BEFORE THE REGISTRAR M.K. HANJURA

STATE OF RAJASTHAN

Appellant (s)

VERSUS

MOHAN BHATIA & ORS.
(With office report)

Respondent(s)

Date: 31/01/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Milind Kumar,Adv.

For Respondent(s)

Mr. S.S. Jauhar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Deleted.

(M.K.HANJURA)
REGISTRAR